## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 47/16	TP 47/17	For compliance of Directions given by Tribunal	433	Payal Sagar Talwar Vs Raj Hamsa Ultra Lights Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1	GIRIDHAR.H.	Pehihones	Se S
	KAR 829/2000,		10/11/2017

## ORDER

Counsel for Petitioner is present. He has filed one memo alongwith annexure. Registry is directed to verify and put up a note for further proceedings in the matter. List it on 01/12/2017.

Member (T)

Member (J)